

IN THE NATIONAL COMPANY LAW TRIBUNAL : NEW DELHI
COURT-III

CP-16/133 (ND)/2017

In the matter of :

Northern Region Mega Leather Cluster Ltd.

....PETITIONER

SECTION :

Under Section 441 (96/99)

Order delivered on 04.10.2017

Coram :

R. VARADHARAJAN,
Hon'ble Member (Judicial)

For the Petitioner
For the Respondent

: Mr. Himanshu Harbola, Advocate
:-

ORDER

Learned Counsel for the petitioner is present and undertakes to serve notice of hearing of all the petitions on ROC. Post the matter on 11.10.2017.

In relation to the status whether any prosecution has been launched against the Company or whether NCLT has got the powers to compound the offences with regard to a matter in which prosecution has been launched before the concerned Additional District Metropolitan Magistrate. ROC to clarify in this regard.

List on 11.10.2017.

Surjit
04.10.2017


(R. VARADHARAJAN)
MEMBER (JUDICIAL)